GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2568 ANSWERED ON:18.03.2005 COTTON MILLS Adhalrao Patil Shri Shivaji

Will the Minister of TEXTILES be pleased to state:

- (a) the number of cotton mills closed, liquidated and auctioned, state-wise;
- (b) the loan amount and rate of interest in the form of equity given by NCDC/NABARD to the cotton mills through State Government or directly, State-wise;
- (c) the amount returned by cotton mills;
- (d) the steps taken to recover the remaining loan amount;
- (e) whether the Government is working for revival package scheme for sick cotton mills; and
- (f) if so, the details thereof?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

- (a) The state wise number of cotton/man-made fibre textile mills (non-SSI) closed, under liquidation, closed for other reasons and total closed mills as on 31.12.2004 is furnished in Annexure-I.
- (b), (c) & (d) As on 31.03.04, NCDC had provided a loan assistance of Rs. 308.31 crore to the State Governments for participating in the equity of cooperative spinning projects. The State wise position is furnished in Annexure-II. The share capital is redeemed by the mills only to the State Governments. There is no default from the State Governments to the NCDC. The States are regularly repaying as and when their repayment falls due.

The present rate of interest charged by the NCDC is 8.5% on loans through the State Governments. NABARD does not provide loan or equity directly or through the State Governments to Cotton Mills.

(e) &(f) NCDC has a Scheme for rehabilitation of sick Cotton Growers Cooperative Spinning Mills in the form of package to provide loan assistance to the State Governments for participating in the equity as well as providing term loan for the rehabilitation of the sick Cotton Growers Cooperative Spinning Mills.

Annexure-I

State wise number of Cotton/Man-made fiber textile mills(non-SSI)closed as on 31.12.04

States Under Liquidation Closed for other reasons Total

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Andhra Pradesh 2 39
                         41
Assam 0 7 7
Bihar 0 5 5
                    1
Chhattisgarh 0 1
Delhi 0 1 1
Gujarat 23 37
Haryana 1 24 25
Jammu & Kashmir 0 1
                         1
Kerala 0 9 9 Madhva Para' 19
Madhya Pradesh 2 10
                         12
Maharashtra 9 51
                     60
Orissa 0 11 11
Punjab 2 13 15
Rajasthan 1 18 19
Tamil Nadu 5 116 121
Uttaranchal 0 4 4
Uttar Pradesh 2 45
West Bengal 1 17
                     18
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Pondicherry 0 1 1 Manipur 0 1 1 TOTAL 50 428 478

Annexure-II

Financial assistance sanctioned/released to cooperative Spinning Mills by the NCDC through the State Governments as on 31.3.2004

States Assistance sanctioned Assistance released

Andhra Pradesh 2840.74 2840.74
Assam 1204.88 1204.88
Bihar 896.81 896.81
Gujarat 0.00 0.00
Haryana 71.00 71.00
Karnataka 3614.12 3534.67
Kerala 891.53 891.93
Madhya Pradesh 452.25 452.25
Maharashtra 18486.43 11710.25
Orissa 1577.72 1498.20
Punjab 2002.18 2002.18
Rajasthan 1460.42 1460.42
Tamil Nadu 822.05 822.05
Uttar Pradesh 2161.31 2161.31
West Bengal 1284.16 1284.16
TOTAL 37765.60 30830.85